

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/3842/2020



This the 14th day of July, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Ahtsham Akram Khan, Age 42 years, S/o Mohd Akram Khan, R/o Village Nar (Samooti), Tehsil Mendhar District Poonch.

....Applicant

(Advocate:- Mr. S H Rather-**Not Present**)

Versus

1. UT of J&K through Commissioner/Secretary to Govt. School Education Department, Civil Secretariat, Jammu and 4 ors.

.....Respondents.

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This T.A. (TA No. 61/3842/2020) is referable to WP (C) No. 647 of 2020 and pertains to Rehbar-E-Taleem (ReT) Teacher. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Jammu.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**